

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section XII

Chapter-67

CHAPTER 67

**PREPARED FEATHERS AND DOWN AND ARTICLES MADE OF
FEATHERS OR OF DOWN; ARTIFICIAL FLOWERS; ARTICLES OF
HUMAN HAIR**

NOTES:

1. This Chapter does not cover:
 - (a) Straining cloth of human hair (heading 5911);
 - (b) Floral motifs of lace, of embroidery or other textile fabric (Section XI);
 - (c) Footwear (Chapter 64);
 - (d) Headgear or hair-nets (Chapter 65);
 - (e) Toys, sports requisites or carnival articles (Chapter 95); or
 - (f) Feather dusters, powder-puffs or hair sleeves (Chapter 96)

2. Heading 6701 does not cover:
 - (a) Articles in which feathers or down constitute only filling or padding (for example bedding of heading 9404);
 - (b) Articles of apparel or clothing accessories in which feathers or down constitute no more than mere trimming or padding; or
 - (c) Artificial flowers or foliage or parts thereof or made up articles of heading 6702.

3. Heading 6702 does not cover:
 - (a) Articles of glass (Chapter 70); or
 - (b) Artificial flowers, foliage, or fruit of pottery, stone, metal, wood or other materials, obtained in one piece by moulding, forging, carving, stamping or other process, or consisting of parts assembled otherwise than by binding, glueing, fitting into one another or similar methods.

Exim Code	Item Description	Policy	Policy Conditions
6701	SKINS AND OTHER PARTS OF BIRDS WITH THEIR FEATHERS OR DOWN, FEATHERS, PARTS OF FEATHERS, DOWN AND ARTICLES THEREOF (OTHER THAN GOODS OF HEADING 0505 AND WORKED QUILLS AND SCAPES)		
6701 00	<i>Skins and other parts of birds with their feathers or down, feathers, parts of feathers, down and articles thereof (other than goods of heading 0505 and worked quills and scapes):</i>		
6701 00 10	Feather dusters	Free	
6701 00 90	Other	Free	Import subject to Wild

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			Life (Protection) Act, 1972 (as amended from time to time) and CITES.
6702	ARTIFICIAL FLOWERS, FOLIAGE AND FRUIT AND PARTS THEREOF; ARTICLES MADE OF ARTIFICIAL FLOWERS, FOLIAGE OR FRUIT		
6702 10	<i>Of plastics:</i>		
6702 10 10	Decorative plants	Free	
6702 10 90	Other	Free	
6702 90	<i>Of other materials:</i>		
6702 90 10	Of jute	Free	
6702 90 90	Other	Free	
6703	HUMAN HAIR, DRESSED, THINNED, BLEACHED OR OTHERWISE WORKED; WOOL OR OTHER ANIMAL HAIR OR OTHER TEXTILE MATERIALS, PREPARED FOR USE IN MAKING WIGS OR THE LIKE		
6703 00	<i>Human hair, dressed, thinned, bleached or otherwise worked; wool or other animal hair or other textile materials, prepared for use in making wigs or the like:</i>		
6703 00 10	Human hair, dressed, thinned, bleached or otherwise worked	Free	
6703 00 20	Wool or other animal hair or other textile materials, prepared for use in making wigs or the like	Free	
6704	WIGS, FALSE BEARDS, EYEBROWS AND EYELASHES, SWITCHES AND THE LIKE, OF HUMAN OR ANIMAL HAIR OR OF TEXTILE MATERIALS; ARTICLES OF HUMAN HAIR NOT ELSEWHERE SPECIFIED OR INCLUDED		
	<i>Of synthetic textile materials:</i>		
6704 11 00	Complete wigs	Free	
6704 19	<i>Other:</i>		
6704 19 10	Hair nets	Free	

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6704 19 90	Other	Free	
6704 20	<i>Of human hair:</i>		
6704 20 10	Wigs	Free	
6704 20 20	Hair nets	Free	
6704 20 90	Other	Free	
6704 90 00	Of other materials	Free	